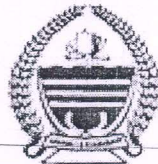


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GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
(Srinagar/Jammu)

CORRIGENDUM TO GOVERNMENT ORDER NO: 4999-LD(A) OF 2017
Dated 11-10-2017

Subject:- Implementation of Shetty Pay Commission recommendation in favour of Ministerial staff of subordinate Courts in Contempt (SW) No. 493/2016 titled Mangat Ram Parihar vs B.R. Sharma, Chief Secretary and Ors.

In Government Order No.4999-LD(A) of 2017 dated 11-10-2017, please read:-

- i. "more" instead of "none" appearing at the end of second column of Serial No.5 of the table;
- ii. "(b)" instead of "(a)" appearing before the words "Grant of following..." on second page;
- iii. "Benefit of one advance increment on existing Pay Scale" instead of "One Advance increment" in the beginning of item (i) of (b)."
- iv. "Special Allowance of Rs.100 per month" instead of the words, "Special Allowance" in item (iv) of (b).

Sd/-
(Abdul Majid Bhat)
Secretary to Government
Dated : 11 -07-2018.

NO: LD (Lit) 2011/02-SC/Law

Copy to the:-

1. Principal Accountant General, J&K, Jammu/Srinagar.
2. Principal Secretary to Government, Finance Department.
3. Commr./Secretaries to Government, General Administration Department.
4. Registrar General, J&K High Court, Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, J&K High Court, Srinagar.
6. Director, Archives, Archaeology and Museums, J&K, Srinagar.
7. OSD to the Advisor In-Charge, Department of Law Justice and Parliamentary Affairs.
8. President, Judicial Employees Welfare Association, J&K.
9. In-charge Website, Department of Law Justice and Parliamentary Affairs.
10. Private Secretary to Commissioner / Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
11. Concerned file.

(Ashish Gupta)
Deputy Legal Remembrancer

11-7-2018